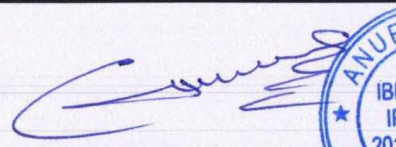



## Annexure-3

Name of the Corporate Debtor: Supreme Polyubes Limited				Date of commencement of CIRP: 18.08.2023				List of Creditors as on 14.02.2024						
List of Operational creditors (other than Workmen & Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Tricon Dry Chemicals LLC (Operational Creditor)	01-Sep-23	1,97,95,217.32	1,24,84,866.13	NA	NA	NA	No	NA	NA	NA	73,10,351.19	-	
2	Korea Trade Insurance Corporation	11-Oct-23	3,47,58,189.46	2,84,51,951.08	NA	NA	NA	No	NA	NA	NA	63,06,238.38	-	
3	M/s Quest Impex Pvt. Ltd.	20-Sep-23	50,24,272.00	50,24,272.00	NA	NA	NA	No	NA	NA	NA	-	-	
		<b>Total</b>	<b>5,95,77,678.78</b>	<b>4,59,61,089.21</b>								<b>1,36,16,589.57</b>	<b>-</b>	

Anurag Goel

RP of Supreme Polyubes Limited

Regn. No. IBBI/PA-001/IP-P00876/2017-18/11460

Communication Email: cirp.supremepolyubes@gmail.com

Registered Email: agoel@caanurag.com

**Registered Office Address**

Plot No 6, First Floor, State Bank Nagar

Outer Ring Road, Paschim Vihar, New Delhi – 110063